

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 13th March, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 487/2015	Bharat Jhunjhunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh Chowdhury, Adv. for Applicant Mr. Sanjay Upadhyay, Adv. for R-1 Ms. Sakshi Popli, Adv. for R-2 Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Rudreshwar Singh, Adv. for R-5 Mr. Varun Thakur, Adv. for NMCG Mr. Gautam Singh, Adv. for State of Bihar
2.	Original Application No. 1086/2018 (Earlier O.A.No.140/2014)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Dr. Manish Singhvi, AAG for R-4 to 6 Mr. Raj Kumar, Adv. for CPCB
FOR ADMISSION			
3.	I. A. No. 165/2019 IN Original Application No. 15/2014	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
AFTER NOTICE			
4.	Execution Application No. 10/2019 IN O. A. No. 144/2017	K. P. Singh & Ors. Vs. Municipal Commissioner, Ghaziabad	Mr. Natwar Rai, Adv. for Applicant
5.	Execution Application No. 11/2019 IN O. A. No. 33/2018 (I.A. No. 120/2019 & I. A. No. 161/2019) WITH Original Application No. 297/2019	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadaun, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand
6.	Original Application No. 210/2019	Pavit Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
7.	Execution Application No. 49/2018 (I.A. No. 23/2019) IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Appellant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. P. S. Bindra, Adv. for R-2 Mr. Ajay Jain, Adv. for R-3 & 5 Mr. Devanshu Lehiry, Adv. for R-5 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Sumit Pushkarna, Adv. for DJB

8.	Appeal No. 188/2018 (M.A. No. 1358/2018 & M.A. No. 1359/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. R. K. Singh, Adv. for R-3 Mr. Manish Singhvi, Adv. for R-4 to 6 Mr. A. K. Prasad, Adv. for R-5 Mr. Om Prakash, Adv. for M/o Railway Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Balendu Shekhar, Adv. Mr. Ashwarya Sinha, Adv. for R-8
9.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Sumeer Sodhi, Adv. (AC) Mr. Rajesh Kumar Das, Adv. for R-1, 3 & 4 Mr. Ardhendumauli Kr. Prasad, Adv. for CGWA
10.	M.A. No. 58/2019 & M.A. No. 59/2019 IN Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. K. S. Bhati & Mr. Hemendra Sharma, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1, 4 & 5 Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB
FOR HEARING			
11.	Original Application No. 392/2017 (M.A. No. 1765/2018 & I.A. No. 12/2019)	Sangeeta Kumar Vs. Union of India & Ors.	Ms. Nina Nariman & Mr. A. Mishra, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Ajay Jain, Adv. for GNCTD Mr. Anil Grover, AAG for R-3 to 5 Mr. Pradeep Misra, Adv. Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC
12.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. A. K. Prasad, Adv. for R-3 & 4 Mr. Raj Kumar, Adv. for CPCB Ms. Manisha T. Karia, Adv. Mr. R. N. Singh, Adv. Ms. Sakshi Popli, Adv. for DJB
13.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Bhanwara Ram IN Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Dr. D. K. Devesh, AAG for State of Rajasthan Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Shah, Adv.
14.	Execution Application No. 05/2018 IN O.A. No. 217/2016 (I.A. No. 156/2019, I.A. No. 168/2019, I.A. No. 170/2019, I.A. No. 171/2019, I.A. No. 173/2019 &	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. A. K. Prasad, Adv. for CGWA Mr. Rahul Narayan, Adv. for R-9

	I.A. No. 174/2019)		Mr. Paritosh Budhiraja, Adv. Mr. Salik Shafique, Adv. Ms. Nidhi Mohan Parashar, Adv. Mr. Ekansh Mishra, Adv. Mr. Aman Malik, Adv.
15.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-4-7, 9-13, 16 & 17 Mr. Nitin Jain, Adv. for R-8 Ms. Sangita Tahbildar, Adv. for R-14 Mr. Gigi C. George, Adv. for MoEF & CC
16.	Original Application No. 382/2018 (M.A. No. 873/2018 & I.A. No. 45/2019) (PH)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Adv. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6
CASES AT SR. NO.17 TO 20 WILL BE TAKEN-UP ON 12.04.2019 FOR HEARING			
17.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 5 & 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
18.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Sameer S. Sinha, Adv. for R-2 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Adv. for R-5 Mr. Ajay Aggarwal, Adv. for R-6 Mr. Ravi Shankar S. S., Adv. for R-7 Mr. Anand Varma, Adv. for R-9 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv. Mr. Mahesh Agrawal, Adv. for Tobacco Institute
19.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
20.	Execution Application No. 35/2018 IN O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ))	Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.	Mr. Shivraj P Kadam Jahagirdar, Adv. for Applicant Mr. Sumeer Abhyankar, Adv. for R-1 Mr. T.V.S. Raghavendra Sreyas, Adv. for R-2 Mr. Vinayak Gupta, Adv. for MoEF Mr. Vijay Kumar, Adv. for R-3 Mr. Mukesh Verma, Adv. for MPCB

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 18/2019 IN Original Application No. 32/2014 (THC)	State of Rajasthan Vs. Kishan Paryavaran Sangarsh Samiti	Mr. Sanjeet Purohit , Adv. for Applicant

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